

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRAJESH CONSTRUCTION PVT LTD Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 24-07-2023; Name of IP: Mrs. MEGHA AGRAWAL; Process Number: 1; Last 5 digitof registration number: 12272

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		10618619.70				3514	9951945	NA
2	Liquidation costs incurred till date		114917		114917				NA
3	Secured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	7	628729240	5	205361500	0	423353846	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	141053972.94	3	54555040.00	0	86498932.94	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	28480838.00	0	0	0	28480838.00	0	<a href="#">Annexure 9</a>
Total		15	808997587.640000 1	8	260031457	0	538337130.94	9951945	